

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.66 of 2011

Dated : 23rd September, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Madhya Pradesh Poorv Kshetra Vidyut Nigam Ltd & Ors. ... Appellant(s)

Versus

Madhya Pradesh Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s): Mr. M.G. Ramachandran,
Mr. Anand K. Ganesan & Ms. Swapna Seshadri

Counsel for the Respondent(s): Ms. Surbhi Sharma for MPERC

ORDER

At the request of the learned counsel for the parties, post the matter on **12.10.2011.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

TS/ KS